

**List of circulars consolidated by the Master Circular**

<b>Sr. No.</b>	<b>Circular No.</b>	<b>Date</b>	<b>Subject</b>	<b>Corresponding paragraph number in this master circular</b>
1	<a href="#">RBI/2008-2009/339</a> <a href="#">DBOD.No.Ret.BC.103/12.01.001/2008-09</a>	02/01/2009	Section 42(1) of Reserve Bank of India Act, 1934- Maintenance of Cash Reserve Ratio	1.2
2	DBOD.No.Leg. BC.34/C.233A-85	23/03/1985	Demand Liabilities, Time Liabilities, ODTL	1.4, 1.5, 1.7
3	DBOD.No.BC. 111/12.02.001/97	13/10/1997	Borrowings from banks abroad-Maintenance of reserve requirement	1.9
4	DBOD.No.Ret.BC. 14/12.01.001/2003-04	21/08/2003	Arrangements with correspondent banks for remittance facilities	1.10
5	DBOD.No.Ret.BC 149/C 236(G)71	27/12/1971	Other Demand and Time Liabilities	1.7
6	DBOD.No.BC.58/ 12.02.001/94-95	13/05/1995	Margin money on bills purchased	1.7
7	DBOD.No.Ret.BC. 40/c.236(G)Spl-86	27/03/1986	Amount received from DICGC	1.11 ( c )
8	DBOD.No.Ret.BC. 98/C.96(Ret)-86	12/09/1986	Exclusion from NDTL-Receipt from Court Receiver, Insurance Company and ECGC	1.11 ( d,e,f)
9	DBOD.No.BC.191 /12.01.001/93	2/11/1993	Liabilities under Bankers Acceptance Facility (BAF)	1.11 (g)
10	<a href="#">RPCD.SP.BC.No.06/09.01.01/2006-07</a>	7/07/2006	Swarnajayanti Swarozgar Yojana	1.11(h)
11	RPCD.PLFS.BC. No.2/05.02.02(RG)/ 2003-04	3/07/2003	Capital Investment Subsidy Scheme for Construction/Renovation/Expansion of Rural Godowns	1.11 (j)
12	<a href="#">RBI/2006-2007/332</a> <a href="#">DBOD.Ret.BC.84/12.01.001/2006-07</a>	20/04/2007	Maintenance of CRR on exempted categories	1.12
13	DBOD.No.BC.5 /12.01.001/2001-02	7/08/2001	Reporting of Inter-bank liabilities in Form A	1.12
14	DBOD.No.BC.82 /12.01.001/2001-2002	26/03/2002	Maintenance of CRR-ACU Dollar Funds-Exemption of	1.12(ii)

15	<a href="#">DBOD.No.Ret.BC.63/12.01.001/2003-04</a>	14/01/2004	Maintenance of CRR /SLR on transaction in Collateralised Borrowing and Lending Obligation (CBLO)	1.12(iii)
16	DBOD.IBS.BC.88/23.13.004/2002-03	27/03/2003	Offshore Banking Units (OBUs) in Special Economic Zones (SEZs)	1.12(iv)
17	DBOD.No.BC.50/12.01.001/2000-01	7/11/2000	Collection of Data from Scheduled Commercial Banks in Annexure A and B	1.13
18	DBOD.No.BC.54/12.01.001/2002-03	27/12/2002	Relaxation in Daily Minimum Cash Reserve Maintenance Requirement	1.15
19	<a href="#">RBI/2006-2007/331</a> <a href="#">DBOD.No.Ret.BC.82/12.01.001/2006-07</a>	20/04/2007	Maintenance of Cash Reserve Ratio (CRR)	1.16
20	<a href="#">RBI/2006-2007/106</a> <a href="#">DBOD.No.Ret.BC.26/12.01.001/2006-07</a>	10/08/2006	Section 42 (1) of Reserve Bank of India Act, 1934- Penalties on default in maintenance of Cash Reserve Ratio (CRR)	1.17
21	DBOD.BC.89/12.01.001/98-99	24/08/1998	Return in Form 'A'	1.18
22	DBOD.No.BC.50/12.01.001/2000-01	7/11/2000	Collection of Data from Scheduled Commercial Banks in Annexure A and B	1.18
23	<a href="#">DBOD.No.Ret.BC.73/12.02.001/2008-09</a>	03/11/2008	Section 24 of the Banking Regulation Act, 1949 Maintenance of Statutory Liquidity Ratio (SLR)	2
24	DBOD.No.Ret.BC.40/12.02.001/2009-10	08/09/2009	Maintenance of Statutory Liquidity Ratio	2 (c)(i)
25	<a href="#">DBOD.No.Ret.BC.41/12.02.001/2009-10</a>	08/09/2009	Maintenance of Statutory Liquidity Ratio	2 Note (i) (ii)
26	<a href="#">DBOD.No.Ret.BC.36/12.02.001/2009-10</a>	01/09/2009	Maintenance of Statutory Liquidity Ratio	2 Note (iii)
25	<a href="#">DBOD.No.BP.BC.3/21.04.141/2009-10</a>	1/07/2009	Prudential norms for classification, valuation and operation of Investment portfolio by banks	2.2
26	DBOD.No.BC.87/12.02.001/2001-2002	10/04/2002	Valuation of Securities for the purpose of SLR	2.2
27	CPC.BC.69/279 (A)-84	30/10/1984	Data on maintenance of Statutory Liquidity Requirement-Supplemental information to the Special Return	2.4(ii)